

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants (mentioned at Sl. No 01 to 20) are hereby directed to remain temporary posted in the same Districts/Courts where they had been posted vide this office Order No. 17445-17510/Admn.I/P&T/HQs/2023 dated 28.02.2023 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi and Sr. Personal Assistant/Personal Assistant (mentioned at Sl. No 21 to 25) are also hereby temporary posted in the District/Complex mentioned against their names w.e.f. 01.04.2023 to 30.04.2023 or till further orders, whichever is earlier.

<u>Sl. No.</u>	<u>Name of the Official</u>	<u>Place of temporary posting</u>
1.	Ms. Aneesha D/o- Sh.Satpal	PA in the court of Sh. Vipul sandwar, MM-02, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Shalu D/o- Late Sh. Girdhari Lal	PA in the Court of Ms. Pooja Yadav, MM (NI Act), East District, Karkardooma Courts, Delhi.
3.	Sh. Sukhjit Mahi S/o- Sh. Balvir Singh	PA in the court of Sh. Sukhjeet Singh, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.
4.	Sh. Sunil Kohli S/o-Sh. Wasti Ram Kohli	PA in the Court of Sh. Anuj Aggarwal, ASJ-05, South-East District, Saket Courts, New Delhi.
5.	Sh. Mohit Kumar Bairwa S/o- Sh. K. K. Bairwa	PA in the Office Pool, North District, Rohini Courts, Delhi.
6.	Sh. Chetan Anand S/o- Sh. Ajay Kumar Jha Ajey	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
7.	Sh. Praveen Kumar S/o- Sh. Rohitash Singh	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
8.	Ms. Varshanjali Srivastava D/o- Sh. V. K. Srivastava	PA in the Office Pool, South District, Saket Courts, New Delhi.
9.	Ms. Annu Kundra D/o- Sh. Raj Kumar	PA in the Office Pool, South District, Saket Courts, New Delhi.
10.	Sh. Abhishek Anupam S/o- Sh. Kapildeo Prasad Yadav	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
11.	Sh. Amit Raj S/o- Sh. Mohan Raut	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
12.	Ms. Harry D/o- Sh. Sunder Lal	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
13.	Sh. Rakesh Kumar S/o- Sh. Nagesshar Singh	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
14.	Sh. Sumit Garg S/o- Sh. Lalit Kumar Garg	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
15.	Sh. Ajay Kumar Mishra S/o- Sh. Awdesh Mishra	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
16.	Ms. Kajal Malik W/o- Sh. Manoj Kumar	PA in the Office Pool, West District, Tis Hazari Courts, Delhi.
17.	Ms. Jyoti Chounal D/o- Sh. Puran Chand	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
18.	Ms. Rupam Kumari D/o- Sh. Anil Kumar Mishra	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
19.	Ms. Geeta Bisht D/o- Sh. Pratap Singh	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.

20.	Ms. Prerna W/o- Sh. Sachin Bhatia	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
21.	Ms. Sonia Malhotra W/o-Sh. Tarun Malhotra	Sr. PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
22.	Ms. Poonam Sharma W/o- Sh. Mahender Kumar Chaudhary	PA in the Office Pool, North District, Rohini Courts, Delhi.
23.	Sh. Naveen Gupta S/o- Sh. Yash Pal Gupta	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
24.	Ms. Rajni Sharma/Arora W/o- Sh. Jitender Arora	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
25.	Sh. Rohit Negi S/o- Sh Jagmohan Singh	PA in the Office Pool, North-West District, Rohini Courts, Delhi.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

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GIRISH KATHPALIA
29.3.23

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi
JK

29 MAR 2023

No. 24358-24433 /Admn./P&T/HQs/2023

Dated, Delhi the _____

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West/New Delhi/South/South-East/North/North-West/South-West/East/North-East/Shahdara, Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge-cum-Special Judge -cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. The Ld. Officer In-Charge/DDO, Accounts Branch, West/New Delhi/South/South-East/North/North-West/South-West/East/North-East/Shahdara, Delhi/New Delhi.
4. The Sr. A.O (Judl)/A.O (Judl)/Branch In-Charge, Central/ West/New Delhi/South/South-East/North/North-West/South-West/East/North-East/Shahdara, Delhi/New Delhi.
5. The Officers concerned.
6. PS to the undersigned.
7. The Officials concerned for necessary compliance through electronic mode only.
8. The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Assistant, Leave Section, Room No. 114/ ACR Cell/ Computer Branch, Central District, THC, Delhi.
10. The Dealing Assistant, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi
- ✓ 11. The Web-Site Committee, Tis Hazari Courts, Delhi.

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Principal District & Sessions Judge (HQs)
Delhi
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